

C. A. T. Bench, JAIPUR

Date of Order

MP 387/93 (CA 421/93)

Orders

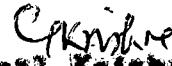
19.7.93

Mr. V.K. Gaur - Counsel for appellants

Due to the sad demise of Hon'ble Mr. Justice D.P. Gupta, former Chief Justice of the Rajasthan High Court, the Advocates have stated that they shall not be working today as a mark of respect to the departed soul and, therefore, they have prayed for adjournment of the cases.

May be listed for Admission/~~Director~~/Hearing on 22-7-93


(O.P. Sharma)
Member (A)

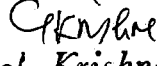

(Gopal Krishna)
Member (J).

22.7.93 Sh. V.K. Gaur, Counsel for the petitioner.

Heard. MP for joining together and for permission to file a joint petition is allowed.

MP stands disposed of accordingly.


(O. P. Sharma)
Administrative Member


Gopal Krishna
Member (Judg)

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Dt 3-8-93

